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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-2145/2000
MA-2563/2000

New Delhi this the 27th day of July, 2001.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

1. Sh. Ishwar Dass,
Sr. Administrative Officer,
Central Production Centre,
Doordarshan,
Khel Gaon,
New Delhi.
2. Sh. Jagdishwar Prasad,
Sr. Administrative Officer,
News Services Division,
All India Radio,
Broadcasting House,
New Delhi.
3. Sh. Hira Lal,
Sr. Administrative Officer,
News Services Division,
All India Radio,
Broadcasting House,
New Delhi.

.... Applicants

(through Sh. A.K. Behra, Advocate)

Versus

1. U.O.I. through
the Secretary,
Ministry of I&B,
Shastri Bhawan,
New Delhi.
2. The Director General,
All India Radio,
Akashwani Bhawan,
New Delhi.

.... Respondents

(through Sh. Rajeev Bansal, Advocate)

ORDER (ORAL)
Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Heard both sides.

2. It is not denied that three applicants in the present OA are identically placed as the

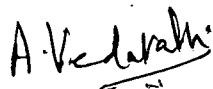
beneficiary of the CAT Jabalpur Bench order dated 13.05.99 in OA-562/90 (Suresh Kumar D. Vs. UOI & Ors).

3. It is also not denied that applicants in the present OA are senior to Sh. Suresh Kumar D. in the feeder grade of Head Clerk/Accountant.

4. Under the circumstances, the OA is disposed of with a direction to respondents to extend the benefits of the Jabalpur Bench order dated 13.05.99 in Suresh Kumar D's case (supra) to the present applicants also, after Sh. Suresh Kumar D. ^{has been given a reasonable} ~~also~~ opportunity of being heard in the matter.

5. These directions should be implemented within three months from the date of receipt of a copy of this order.

No costs.



(Dr. A. Vedavalli)
Member (J)



(S.R. Adige)
Vice-Chairman (A)

/vv/